

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.106
(IB)-1781(ND)2018
New-IA/2286/2021

IN THE MATTER OF:

Indu Kumar & Ors. ... Applicant/Petitioner

Versus

M/s. Saha Infratech Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016(CIRP)

Order delivered on 24.05.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Adv. Ashish Makhija & Akanksha Vasudeva Advocates for RP

ORDER

IA-2286/2021: Mr. Ashish Makhija appeared for RP and accepted the notice. RP is directed to file the reply within a week from today. Rejoinder, if any, be filed within two days after receipt of the reply.

List on 4th June, 2021 along with IA-2275/2021.

**Sd/-
(L.N. GUPTA)
MEMBER (T)**

**Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**